

DIVISION BENCH

ITEM NO. 121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 180/ALD/2020

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	UNION OF INDIA THROUGH SFIO V/S DYNAMIC SUGARS PVT LTD & ORS
UNDER SECTION	241/242 R/W 246,339,221 & 222 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

- Sh. Arvind Nath Agarwal, Adv. : *For the Petitioner*
- Sh. Varad Nath alongwith Sh. Shubham Agarwal, Advs.
: *For the Respondent No. 7, 39-41*
- Sh. Vinayak Mithal, Adv. : *For the Respondent No. 11*
- Sh. Udai Chandani, Adv. : *For the Respondent No. 26 & 28*
- Sh. Shadab Alam, Adv. : *For the Respondent No. 31 & 32, R34-38*
- Ms. Archi Agarwal, Adv. : *For the Respondent No. 42*
- Sh. Santosh Kumar Srivastava alongwith Ms. Alka Srivastava, Advs.
: *For the Respondent No. 44*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
09th December, 2022.


Dr. R.C. Srivastava
(Court Officer)

07th December, 2022

Priya Agarwal
(Stenographer)